



M A R G A O

No. DSC/MAR/EXE-65/2022/6495

Establishment Code: GASG01

Dated 18th July, 2022.

Read: This Office Advertisement No.DSC/MAR/EXE-65/2022/5950 dated 05.07.2022.

C O R R I G E N D U M

At Sr.No.3, column 3 line 3, the word “PH (VH) - 02” shall be read as “**02 posts reserved for Persons with Benchmark Disabilities i.e. 01 post-blindness and low vision & 01 post-deaf and hard of hearing**”.

At Sr.No.6, column 3 line 1, the word “PH (OH) - 01” shall be read as “**01 post reserved for Persons with Benchmark Disabilities i.e. locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy**”.

At Sr.No.7, column 3 line 5, the word “PH (HH) - 01” shall be read as “**01 post reserved for Persons with Benchmark Disabilities i.e. deaf and hard of hearing**”.

Margao Goa.
Dated: 18.07.2022.

(**IRSHAD AGHA**)
Principal District & Sessions Judge,
South Goa, Margao.

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